## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.21/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No. 27/2008		
NAME OF THE COMPANY	Balaji Zippers Private Limited		
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another		
NAME OF THE RESPONDENT(S)	Balaji Zippers Private Limited & (10) Others		
UNDER SECTION	397/398		

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidantonan	Pes	9849056652	Au
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
c. Shilpa represently on behalf	counsel for		0
of y-suryanavayana	R34R5	9849866356	of.
P. Amandy Reddy	R6-8	9 mb 50 1212	<b>15</b>

## **ORDER**

Heard Mr.S.Chidambaram Ld. PCS for Applicant Company and Ms.C.Shilpa representing on behalf of Y.Suryanarayana and Mr.P.Amendu Reddy Ld. Counsels for the Respondent No.3,5,6,8. Since the issue in question is pending before the Hon'ble Supreme Court in Civil Appeal No.12441/2017.

Post the Case on 12th March 2018.

Member (T)

Member (J)